

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/BB/2018	-	Admission	Rule 6 of I&B	M/s Kirloskar Electric Company Ltd Vs M/s RA Powergen Engineers Pvt Ltd

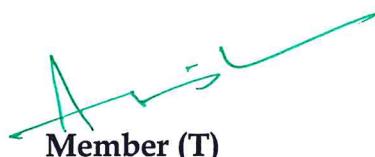
SL. NO. NAME (IN CAPITAL) & PHONE NUMBER  
REPRESENTATION TO WHOM

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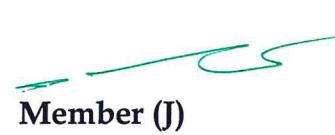
SIGNATURE

**O R D E R**

Matter is listed today for admission. Registry has raised objections. Counsel to comply with the same. List it on 27.02.2018.



Member (T)



Member (J)